NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

C. P. NO. 47(ND)2010 **CA. NO**.

PRESENT: SMT. INA MALHOTRA

Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.09.2016

NAME OF THE COMPANY: Mr. Ram Passotam Mittal V/s. M/s Hotel Queen Road Pvt. Ltd

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Yogesh Ja	gra, At	Petitioner.	Mystay
5.	Atul She	anno Alv of		Project
31	Nitish J			1
4.	Abhijeet	Negi,AL~		
	Mr. Jayant Mr. Klish Shi Ms. Sivari	Bhagar 1	Resp. 1	800
	Surajit Bral	/	3,9,10	
	Kelitiz Alm	ja -	R 7,8	

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ORDER

The matter is transferred from Court No.I.

- 2. A request for adjournment is being made by the ld. Counsel for the petitioner on the ground senior counsel is unavailable. At their request, the matter is adjourned to 28.09.2016.
- 3. It appears that an application praying for taking certain documents on record is pending. Be listed for disposal.

(Ina Malhotra) Member Judicial